

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2404 TO BE ANSWERED ON : 03.12.2019

Transport of fertilizer

2404. DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has introduced any scheme for transportation of fertilizers through coastal shipping in the country;
- (b) if so, the details thereof;
- (c) the details of volume and destination of various fertilizers transported in the country through coastal shipping;
- (d) whether the Government has started any platform for monitoring the supply and availability of fertilizers in the country and if so, the details thereof; and
- (e) whether the State Governments are monitoring the availability and supply of fertilizers and if so, the details thereof?

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS

(SHRI D V SADANAND GOWDA)

(a) & (b): Yes, Sir. There is a policy for reimbursement of freight subsidy for distribution of subsidized fertilizers through Coastal Shipping or/and Inland Waterways. The details of the scheme is placed at **Annexure-A**.

(c): As far as Urea is concerned, as on date, M/s. IFFCO Phulpur-II has dispatched 119.880 MTs from IFFCO Phulpur-II (Plant) to Howrah (West Bengal) by sea during the month of December, 2018. In respect of P&K Fertilizers the requisite details regarding quantity and destination of various types of fertilizers transported in the country through coastal shipping, company-wise and product-wise during the financial year 2017-18 and 2018-19 is attached at **Annexure-B**.

(e) : The State Governments are also monitoring the availability and supply of fertilizers through iFMS and e-Urvarak Dashboard portals.

- Top 20 buyers (State wise, District wise)
- Frequent buyers (State wise, District wise)
- the retailers not selling fertilizer through Pos devices
- Stock as on Today
- Stock Availability: at port, plant, in states, product and period-wise (month, year etc.)

Department has also developed a dashboard which can be accessed at <https://urvarak.nic.in>. The dashboard is developed to facilitate easy monitoring by various Stake holders viz. State Agriculture Departments, District Collectors and State Marketing Federations. The Dashboards provide various reports viz.,

- Real time, online tracking of fertilizer movement, along the plant/port-take point-district-wholesaler-retailer chain.
- Real time Fertilizer availability data at state, district, wholesaler & retailer level.
- Real time tracking of sale of fertilizers at subsidized rates to farmers through Pos devices.
- A complete end to end transaction visibility of fertilizers starting from import/production till sales to farmers.

(d) : Department of Fertilizers (DoF) has developed an IT enabled system viz., Integrated Fertilizer Management System (iFMS), which captures end to end details of Fertilizer in terms of Production, Movement, availability, requirement, Sale, Subsidy Bill Generation to Subsidy payment to fertilizer companies. The iFMS system can be accessed at <http://mfms.nic.in/>. Concerned stakeholders like DoF, State Agriculture Departments, District Collectors, Fertilizer Companies are all provided with separate credentials for operating and monitoring purposes. Few features of iFMS portal are as below:

No. 23011/10/2016-MPR
Government of India
Department of Fertilizers

Shastri Bhawan, New Delhi
Dated: 17 June, 2019.

OFFICE MEMORANDUM

Sub: Policy for reimbursement of freight subsidy for distribution of Subsidised fertilizers through Coastal Shipping or/and inland waterways.

In supersession of this Department's O.M. No. 12018/11/2007-FPP dated 25.06.2010 & 14.07.2010 and OMs of even number dated 13.10.2016 & 29.03.2017 on the subject mentioned above, the undersigned is directed to convey the decision of the Competent Authority to allow movement of fertilisers through Coastal Shipping/Inland waterways alongwith the Road movement that follow the Coastal Movement/Inland Water movement upto the rake point in the destination district to make it qualify for reimbursement of freight subsidy under the primary movement. The Primary movement will refer to movement of subsidised fertilisers by rail and/or coastal shipping/inland water transportation including road bridging (only in case of use of Coastal Shipping or inland waterways) upto the rake point in the destination district or by any or two or by all three modes of transportation from the plant or port to various rake points in the destination districts. The salient features of the policy for reimbursement of freight claims of the companies using coastal shipping/inland waterways for the movement of fertilizers are as under: -

- (i) Only the movement of subsidised indigenous fertilizers (Urea and P&K fertilizers) through coastal shipping/inland waterways will be eligible for the payment of freight subsidy at this stage.
- (ii) As the movement of only domestic fertilizers will be eligible for freight subsidy payment, there is no need of checking the port clearance certificate issued by Custom authorities.
- (iii) In case of single mode or multi modal transportation of fertilizers which includes coastal shipping also, the freight subsidy for movement of fertilizers will be restricted to the railway charges or actual freight incurred whichever is less.
- (iv) For claiming freight subsidy in case of multimodal transportation of fertilizers, which includes movement through coastal shipping/ inland waterways also, the fertilizer companies will submit the multimodal transportation bill duly certified by the statutory auditors. Such bills duly certified by Statutory Auditors of the company would be treated as sufficient proof of actual freight charges incurred by fertilizer companies.

The authenticity of the actual cost claims lies entirely with the party é making the claims. Any false declaration before the public servant regarding such costs shall attract criminal/ civil action under appropriate legal provision.

- (v) The companies will submit the nearest rake point in the destination point, equivalent lead railway distance to the nearest rake point in the destination district along with the actual railway freight rates for the said lead distance for calculating the equivalent railway freight subsidy of fertilizers.

(vi) Movement Division of the Department of Fertilisers will certify the above information provided under point (v) by the fertilizer companies regarding railway freight charges. Movement Division will certify actual railway freight rates on the basis of notified freight rates as available in the public domain vide various notifications of Indian Railways. Movement Division will certify the lead distances using Freight Operations Information System (FOIS).

(vii) Fertilizer Subsidy division would pay the lesser of actual freight subsidy through multi-modal transportation as given in point (iv) above or the equivalent railway charges as given in point (v) above and as certified by Movement division as per point (vi) above.

3. The claims for release of freight subsidy to the companies, pending with the Department or being submitted by the companies against the movement of fertilizers done in pursuance of this Department's OM of even number dated 13.10.2016 and 29.03.2017 will also be examined/considered as per the above guidelines.

4. This issues with the concurrence of IFD vide diary No 3/F dated 27.05.2019 and approval of the Competent Authority. As Scien

(Vinay Kumar Pandey)
Director
Tel: 23389839

To,

1. Secretary, D/o Shipping, Transport Bhawan, New Delhi.
2. Joint Secretary (INM), DAC, Krishi Bhawan, New Delhi.
3. Joint Secretary (PF-II), DOE, North Block, New Delhi.
4. ED, FICC, DoF, Shastri Bhawan, New Delhi.
5. Chief Controller of Accounts, DoF, Janpath Bhawan, New Delhi.
6. Director (Fert), DoF, Shastri Bhawan, New Delhi.
7. Director (A/c), DoF, Udyog Bhawan, New Delhi.
8. Director General, FAI, New Delhi.
9. All the manufacturers & Importers of P&K Fertilisers.
10. Technical Director, NIC, DoF, Shastri Bhawan, New Delhi.

Copy to: -

1. Chief Secretary/ All agriculture Production Commissioner/ Secretary (Agriculture) of all the state Governments {UTs,
2. Commissioner/ Director, Commissionerate/Directorate of Agriculture of all the State Government/UTs.

Copy also to: -

PS to Minister (C&F)/ PS to MoS(C&F)/Sr. PPS to Secretary (F)/PPS to AS & FA /PPS to AS (DP)/JS (PS)/JS (GS)/EA/ AD-OL for Hindi version/ SO(IT) for uploading on the Department's web site.

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No. 23011/10/2016-MPR
Government of India
Department of Fertilizers

Shastri Bhawan, New Delhi
Dated: 18 September, 2019

OFFICE MEMORANDUM

Sub: Policy for reimbursement of freight subsidy for distribution of Subsidised fertilizers through Coastal Shipping or/and inland waterways.

In continuation of this Department's OM of even No. dated 17.06.2019 on the above cited subject, following clarification are being issued in respect of secondary freight subsidy on distribution of subsidized fertilizers through Coastal Shipping or/and inland waterways:

- (i) If a manufacturer is moving the fertilisers through multi-modal transportation, which includes coastal shipping/ inland waterways, and the manufacturer decides to move the fertiliser from the discharge port directly to the destination district by road, then the entire multi-modal freight would be considered as primary movement and freight subsidy would be restricted to the railway charges or the actual freight incurred whichever is less as given in Order No. 23011/10/2016-MPR dated 17th June, 2019. In such cases, there is no scope of secondary movement and hence, no scope of secondary freight subsidy payment.
 - (ii) In case, the fertilizer company chooses to transport fertilizers from unloading port to the nearest rake point in destination district by railway and then transports fertilizers further by road, the entire multi-modal transport up to the railway rake point would be treated as primary movement and road movement beyond rake point would be treated as secondary movement. The restriction on freight subsidy for secondary transport of Urea would remain as per extant policies and freight subsidy for secondary movement for P&K fertilizers would continue to be inadmissible as per extant policies in this regard.
2. This issues with the approval of Hon'ble Minister (C&F).

Geeta Mishra
Under Secretary to the Govt of India
Ph: 23386151

To:

1. Secretary, D/o Shipping, Transport Bhawan, New Delhi.
2. Joint Secretary (INM), DAC, Krishi Bhawan, New Delhi.
3. Joint Secretary (PF-II), DoE, North Block, New Delhi.
4. ED, FICC, DoF, Shastri Bhawan, New Delhi.
5. Chief Controller of Accounts, DoF, Janpath Bhawan, New Delhi.

6. Director (Fert), DoF, Shastri Bhawan, New Delhi.
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Company	Financial Year	State District	Product				Total
			NPK 20:20:0:13	NPK 10:26:26	NPK 12:32:16	DAP	
IFFCO	2017-18	Kerala					
		Ernakulam	0.004	0.009			0.013
		Idukki		0.011			0.011
		Kottayam	0.006	0.029			0.035
		Kozhikode	0.002	0.017			0.019
		Palakkad	0.006	0.008			0.014
		Thrissur	0.005	0.008			0.013
		Tamil Nadu					
		Coimbatore	0.011				0.011
		Cuddalore	0.015	0.006			0.021
		Dharmapuri	0.000	0.001			0.001
		Dindigul	0.000				0.000
		Erode	0.000				0.000
		Kanchipuram	0.011				0.011
		Kanniyakumari	0.000				0.000
		Karur	0.000				0.000
		Krishnagiri	0.002				0.002
		Madurai	0.005				0.005
		Namakkal	0.006				0.006
		Perambalur	0.003				0.003
		Pudukkottai	0.004				0.004
		Salem	0.020				0.020
		Sivaganga	0.000				0.000
		Theni	0.003				0.003
		Thiruvallur	0.011	0.001			0.012
		Thoothukkudi	0.002				0.002
		Tiruchirappalli	0.013				0.013
		Tirunelveli	0.002				0.002
		Tiruppur	0.005				0.005
		Tiruvannamalai	0.019	0.007			0.026
		Vellore	0.005	0.007			0.012
		Villupuram	0.015	0.006			0.021
		Virudhunagar	0.002				0.002
		West Bengal					
		24ParaganasNorth		0.029			0.029
		24ParaganasSouth		0.003			0.003
		Bankura		0.097			0.097
		Bardhaman		0.173			0.173
		Birbhum		0.030			0.030
		Hooghly		0.130			0.130
		Howrah		0.005			0.005
		Medinipur		0.025			0.025
		MedinipurEast		0.042			0.042
		MedinipurWest		0.097			0.097
		Murshidabad		0.044			0.044
		Nadia		0.025			0.025
		Purulia		0.006			0.006

	Pune		0.006			0.006
	Tamil Nadu					0.000
	Ariyalur	0.000			0.000	0.001
	Coimbatore	0.014	0.047		0.032	0.092
	Cuddalore	0.042	0.012		0.038	0.092
	Dharmapuri	0.006	0.008		0.010	0.024
	Dindigul	0.002			0.001	0.003
	Erode	0.031	0.013		0.031	0.075
	Kanchipuram	0.002				0.002
	Karur	0.000			0.000	0.001
	Krishnagiri	0.005	0.001		0.008	0.014
	Madurai	0.024	0.004		0.014	0.042
	Nagapattinam	0.001			0.011	0.012
	Namakkal	0.001	0.006		0.000	0.008
	Perambalur	0.000				0.000
	Pudukkottai	0.011	0.002		0.009	0.022
	Salem	0.018	0.071		0.025	0.114
	Sivaganga	0.006			0.004	0.010
	Thanjavur	0.011	0.002		0.018	0.031
	Theni	0.017	0.007		0.011	0.035
	Thiruvallur	0.029	0.007		0.021	0.056
	Thiruvarur	0.009	0.001		0.020	0.030
	Thoothukkudi	0.017	0.011	0.003	0.021	0.053
	Tiruchirappalli	0.067	0.020		0.034	0.121
	Tirunelveli	0.004	0.010		0.017	0.030
	Tiruppur	0.003	0.004	0.001	0.005	0.013
	Tiruvannamalai	0.067	0.027		0.052	0.146
	Vellore	0.028	0.018	0.001	0.027	0.073
	Villupuram	0.043	0.016		0.035	0.094
	West Bengal					0.000
	24 Paraganas North		0.036			0.036
	24 Paraganas South		0.007			0.007
	Bankura		0.165			0.165
	Bardhaman		0.184			0.184
	Birbhum		0.071			0.071
	Hooghly		0.178			0.178
	Howrah		0.024			0.024
	Medinipur East		0.033			0.033
	Medinipur West		0.168			0.168
	Murshidabad		0.050			0.050
	Nadia		0.026			0.026
	Purulia		0.006			0.006
	Total	0.504	1.871	0.108	0.493	2.975
